

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.6215 of 2012

03/08.07.2020 Today, when the case is called out through V.C.,
learned counsel for the petitioner seeks adjournment.

Mr. Pratyush Kumar, learned counsel for the
Union of India is present.

As per the request of the learned counsel for the
petitioner, put up this case on 20.07.2020.

In the meantime learned counsel for the
petitioner is directed to file short synopsis and list of date.

(Deepak Roshan, J.)

Fahim/-